

**Instruction No. 31/2022 -Customs**

**F. No. 401/66/2022-Cus-III**

Government of India

Ministry of Finance

Department of Revenue

**(Central Board of Indirect Taxes & Customs)**

Room No. 229 A, North Block

New Delhi, dated the 14<sup>th</sup> November, 2022

To

All Principal Chief Commissioner/ Chief Commissioner of Customs/ Customs  
(Preventive)/ Customs & Central Tax  
All Principal Chief Commissioner of Customs/ Customs (Preventive)  
Pr. Director /Director Generals under CBIC

**Subject: Restricted entry of food items in under specific ports - reg.**

Madam/Sir,

Reference is invited to F. No. TIC-B02/5/2022-Imports-FSSAI dated 17<sup>th</sup> October, 2022 both issued by Food Safety and Standards Authority of India, New Delhi on the above-mentioned subject (copy enclosed).

2. Vide order dated 17.10.2022 FSSAI has decided that with effect from 1<sup>st</sup> February, 2023, import of below specified high-risk products shall be permitted only through 61 ports (copy attached), which are directly manned and managed by FSSAI office/officials. The list of such high-risk food products is as specified below:-

- (i) Milk and Milk Products;
- (ii) Egg powder.
- (iii) Meat and Meat Products including Poultry, Fish and their products.
- (iv) Food for Infant nutrition / Infant Foods.
- (v) Nutraceuticals. Health supplements, Food for Dietary uses. Probiotic and prebiotic foods. Foods for Special Medical Purpose.

3. In this regard, FSSAI has also sought comments/suggestions to facilitate ease of doing business while ensuring the mandate of safe food import in India within 30 days from the date of publication of that order at email id - dramit.sharma@fssai.gov.in and import@fssai.gov.in

4. It is also requested to sensitize the officers and trade under your jurisdiction on the above orders of FSSAI by way of issue of suitable public notice/ standing order .

5. The difficulties, if any, in the implementation of this Instruction may be brought to the notice of the Board.

6. Hindi version follows.

Encl: as above

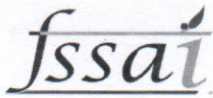
Yours faithfully,



(Manish Kumar Choudhary)

Under Secretary to the Government of India





F. No : TIC-B05/5/2022-IMPORTS-FSSAI

**Food Safety and Standards Authority of India**

(A Statuary Authority established under the Food Safety and Standards Act, 2006)

(Trade & International Cooperation Division)

FDA Bhawan, Kotla Road, New Delhi- 110002

**ORDER**

**Dated, the 17<sup>th</sup> October, 2022**

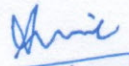
**Sub: Restricted entry of food items in under specific ports-reg**

In pursuance of Section 25, Chapter V of Food Safety and Standards Act, empowering Food Safety and Standards Authority of India to regulate and ensure the safety of food being imported in the country and to envisage a robust import control system ensuring efficient monitoring and traceability of high risk products, it has been decided that import of high risk products as specified below shall be permitted through 61 ports only which are directly manned and managed by FSSAI office/officials (list of port enclosed). The list of such high food products is as below:

- i. Milk and Milk products,
- ii. Egg powder,
- iii. Meat and Meat products including poultry, fish and their products,
- iv. Foods for Infant nutrition/ Infant Foods,
- v. Nutraceuticals, Health supplements, Foods for Dietary uses, Probiotic and prebiotic foods, Foods for Special Medical Purposes,

2. To further facilitate ease of doing business while ensuring the mandate of safe food imports in India, comments/suggestions are invited from all the stakeholders in this regard within 30 days from the date of publication of this order at e.mail :- [dramit.sharma@fssai.gov.in](mailto:dramit.sharma@fssai.gov.in) ; [imports@fssai.gov.in](mailto:imports@fssai.gov.in).

The above said order will be effective from 1<sup>st</sup> February, 2023. This issues with the approval of the Competent Authority.

  
(Dr. Amit Sharma) 17/10/22

Director (Trade & International Cooperation)

Encl: List of Ports.

To,

- 1) All Authorized Officers -for compliance.
- 2) Additional Director General, Risk Management Division, Central Board of Excise and Customs (CBIC).
- 3) Director, Customs-for circulating to all officials of Customs who has been nominated as Authorized Officers.

**List of Ports**

<b>Sl No</b>	<b>FSSAI Regional Office</b>	<b>Location</b>	<b>Point of Entry</b>	<b>Port Code</b>
1.	FSSAI, Southern Region	Chennai	Custom House Chennai	<b>INMAA1</b>
2.			Kattupalli port	<b>INKAT1</b>
3.			Ennore SEA(Kamrajar Port)	<b>INENR1</b>
4.		Chennai	ACC Chennai	<b>INMAA4</b>
5.		Chennai	ICD Concor Tondiapet	<b>INTVT6</b>
6.			ICD Irungattukottai-Chennai	<b>INILP6</b>
7.			SEZ J. Matadee Chennai Free Trade Zone	<b>INCJJ6</b>
8.			SEZ Pearl City Food Port SEZ (CCCL Infrastructure Limited)	<b>INTNC6</b>
9.		Tuticorin	Custom House Tuticorin	<b>INTUT1</b>
10.			ICD Tuticorin	<b>INTUT6</b>
11.		Cochin	SEZ Cochin Special Economic Zone	<b>INCOK6</b>
12.			Custom House Cochin	<b>INCOK1</b>
13.			ACC Cochin	<b>INCOK4</b>
14.		Krishnapatnam, AP	KRISHNAPATNAM SEAPORT	<b>INKRI1</b>
15.		Bangalore	Airport Bangalore,	<b>INBLR4</b>
16.			ICD Bangalore	<b>INWFD6</b>
17.		Hyderabad	Hyderabad Airport,	<b>INHYD4</b>
18.			ICD Hyderabad	<b>INSNF6</b>
19.		Vishakhapatnam	Visakhapatnam International Airport	<b>INVTZ4</b>
20.			Visakhapatnam Sea,	<b>INVTZ1</b>
21.			Gangavaram Port-Vp	<b>INGGV1</b>
22.			SEZ Visakhapatnam	<b>INVTZ6</b>
23.			SEZ Ramky Pharma City India Ltd.	<b>INAKR6</b>
24.		Mangalore	ACC MANGALORE INTERNATIONAL AIRPORT	<b>INIXE4</b>
25.			NEW MANGALORE SEA	<b>INNML1</b>
26.	FSSAI, Western Region	Kandla, Gujarat	Kandla Seaport	<b>INIXY1</b>
27.			Kandla SEZ	<b>INKDL6</b>
28.		Mundra, Gujarat	MUNDRA SEAPORT	<b>INMUN1</b>
29.			OLD MUNDRA SEAPORT	<b>INOMU1</b>
30.			SEZ MUNDRA	<b>INAJM6</b>
31.		Mumbai	SEZ ARSHIYA LTD.-MUMBAI	<b>INPNV6</b>
32.			ICD Mulund	<b>INMUL6</b>
33.			JNCH Nhava Sheva	<b>INNSA1</b>
34.			JNPT-SEZ	<b>INPJN6</b>
35.			ACC Sahar	<b>INBOM4</b>
36.	NCH Mumbai		<b>INBOM1</b>	
37.	Ahmedabad	AHMEDABAD AIR CARGO COMPLEX	<b>INAMD4</b>	

38.			ICD SABARMATI	<b>INSBI6</b>
39.			ICD THAR DRY PORT	<b>INSAU6</b>
40.	FSSAI, Eastern Region	Kolkata	SEZ FALTA EPZ-KOLKATA	<b>INFLT6</b>
41.			Custom House Kolkata	<b>INCCU1</b>
42.			ACC Kolkata	<b>INCCU4</b>
43.			Haldia Port	<b>INHAL1</b>
44.			FSSAI, Northern Region	Haryana
45.	ICD SONIPAT	<b>INBDM6</b>		
46.	ICD PATLI	<b>INPTL6</b>		
47.	ICD SAMALKHA, PANIPAT	<b>INDWN6</b>		
48.	ICD PALWAL	<b>INPWL6</b>		
49.	ICD REWARI	<b>INREA6</b>		
50.	Uttar Pradesh	CFS STARTRACK DADRI		<b>INSTT6</b>
51.		ICD PAKWARA MORADABAD/ MEERUT		<b>INMBD6</b>
52.		CGML DADRI		<b>INCPL6</b>
53.		ICD CFS ALBATROSS DADRI		<b>INAPL6</b>
54.		ANFTWZ LTD -BULAND SHAHAR		<b>INBUL6</b>
55.		NOIDA (EPZ/SEZ)		<b>INNDA6</b>
56.		Delhi (NR)		ACC Delhi
57.	ICD Dadri		<b>INDER6</b>	
58.	ICD Faridabad		<b>INFBD6</b>	
59.	ICD Loni		<b>INLON6</b>	
60.	ICD Patparganj		<b>INPPG6</b>	
61.	ICD Tuglakabad		<b>INTKD6</b>	